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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

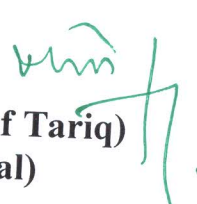
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/151/2016  
NAME OF THE PETITIONER(S) : G. Senthil Raj  
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 4 others  
UNDER SECTION : 397/398, 399, 402 & 403

S.No.	Name (in Capital)	Represented by	Signature
01.	Cs. Gopi Narayanan yadav	Pcs for Petitioner.	#copyda
2	A R . RAMANATHAN Advocate	Counsel for R2 & R3	#R

**ORDER**

Shri Gopi Narayanan Yadhav, PCS representing the Petitioner present. Shri AR. Ramanathan, Counsel representing R2 & R3 also present. Counsel for Respondents stated that he is willing to submit an affidavit along with blank form for transfer of shares and the resignation of R3 from the Directorship of the company, and prays time. Time is enlarged at request. Put up on 17/2/2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)